



THE HIGH COURT OF KERALA

Ernakulam-682031
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Date:07-09-2026

HCKL/1717/2026-A7-HC KERALA

From

The Registrar General

To

The Chairman,
Bar Council of Keralam,
Ernakulam

Sir,

Sub: Nomination of co-opted woman members to the Bar Council of Keralam
- Nominations by the Honourable Chief Justice - Regarding
Ref: Orders of the Honourable Supreme Court dated 04-08-2026 in
WP(C) No. 581/2024 & 1060/2025.

The Honourable Chief Justice after perusing the Apex Court order referred above has convened a meeting of the elected members of the Bar Council of Keralam on 01-09-2026 (Tuesday) to discuss the matter of nominating co-opted women members to the Bar Council of Keralam.

After due consideration of the suggestions given by the elected members, the Honourable Chief Justice has decided to nominate the following members to be co-opted to the Bar Council of Keralam.

1. Adv. Sumathi Dandapani, Senior Advocate (K/174/1968)
2. Adv. Girija K. Gopal (K/723/1995)

The matter is brought to your kind attention for further necessary action.

Yours faithfully,

Gopakumar G
REGISTRAR GENERAL

Copy To:-

1. The Secretary,
Bar Council of Keralam,
Ernakulam
2. The Private Secretary to the Chief Justice
3. Adv. Sumathi Dandapani, Senior Advocate
Dandapani Associates, "Thrupthi", T.D.Road, North End, Kochi.
682035
4. Adv. Girija K. Gopal
Chamber No.848, KHCAA Golden Jubilee Chamber Complex,
Ernakulam-31